

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 07th December, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. D.K.AGARWAL EXPERT MEMBER**

| S.No | Case No | Parties | Counsel for parties | Remarks |
|----------------------|--|--|--|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 135/2015(CZ) | Ashok Kumar Manjhi Vs. Bhopal Incinerators Ltd. & Anr. | Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. | |
| 2. | Original Application No. 136/2015(CZ) | Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr. | Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. | |
| FOR HEARING | | | | |
| 3. | Original Application No. 79/2015(CZ) (M.A.No.511/15) (M.A.No.708/15) | Kuldeep Meena Vs. State of Rajasthan & Ors. | Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaora, Adv. | |
| 4. | Original Application No. 06/2014(CZ) | Bio Diversity Management Committee Vs. Union of India & Ors. | Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. | |
| 5. | Original Application No. 05/2015(CZ) | Paryavaran Avam Manav Sanrakshan Samity <i>(MSW, Jabalpur)</i> Vs State of M.P. & 3 ors. | Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. | |
| 6. | Original Application No. 35/2014(THC) | Ram Saroj Kushwaha <i>(Birla Cement)</i> Vs. State of M.P. & 11 Ors. | Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R- 9to12 Mr. Ajay Gupta, Adv. for R- 11 Smt.Chandra Shrivartava, Adv. | |
| 7. | Original Application No. 113/2015(CZ) (M.A.No.681/15) | Tilok Ram Vs. State of Rajasthan & 7 Ors. | Mr. Rohit Sohgaora, Adv. | |
| 8. | Original Application No. 91/2015 (CZ) | Bhanwarlal Vs State of Rajasthan & Ors. | Mr. Dharamveer Sharma, Adv. Mr. Yadvender Yadav, Adv. | |
| 9. | Original Application No. 54/2015(CZ) | Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors. | Dr. Mahendra Singh Kachhawa, Adv. | |
| 10. | Original Application No. 85/2015(CZ) (M.A.No.631/15) | Babulal Jajoo <i>(Minor Irrigation Tanks)</i> Vs. State of Rajasthan & 4 Ors. | Dr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv. | |

| FOR COMPLIANCE | | | | |
|-----------------------|---|---|--|--|
| 11. | Original Application No. 149/2014 | Babu Lal Jajoo Vs. State of Rajasthan & Ors. | Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv. | |
| 12. | (M.A.No.779/15) (M.A.No.780/15) in Original Application No. 93/2014 (THC) (M.A.No.700/15) | M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors. | Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. | |
| 13. | Original Application No. 332/2014 (CZ) (M.A.No.527/15) | Nizamuddin Qureshi Vs. State of Rajasthan & Anr. | Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv. | |
| 14. | Original Application No. 311/2014(THC) | Girija Singh Vs. State of M.P.& 3 Ors. | Mr. Pratab Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Paral Bhadoria Adv. Mr. Sachin K Verma, Adv. | |
| 15. | Original Application No. 19/2015 (CZ) (M.A.No.538/15) (M.A.No.761/15) (M.A.No.772/15) | Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors. | Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. | |

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in